

- (b) if so the status of the enquiry; and
- (c) the steps Government is taking for fair working of the Council?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) A case under section 120-B IPC and under section 7 & 8 of PC Act, 1988 has been registered against the officers of All India Council for Technical Education (AICTE). The Central Bureau of Investigation (CBI) is investigating the charges of corruption against these officers.

- (c) (i) Steps have been taken to introduce e-governance system in the AICTE to enhance transparency in the working of the Council.
- (ii) The approval process handbook is being modified to remove the inconsistencies and the scope for different interpretations.
- (iii) The appellate committees have been strengthened with people of the level of VC's (current and former)

IITs for rural areas

243. DR. JANARDHAN WAGHMARE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether IITs are needed in the rural areas also for giving adequate opportunities of quality technical education to the rural youth;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Admissions to Indian Institutes of Technology are on the basis of national level examinations and are open to all aspirants irrespective of the area, rural or otherwise, that they belong to.

Vacant posts of teachers

244. DR. JANARDHAN WAGHMARE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware of the fact that a large number of teaching posts are vacant in primary schools, secondary schools, colleges and universities, adversely affecting thereby the teaching; and
- (b) if so, the steps that are being taken for recruiting teachers as per requirement?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) Teachers for schools, colleges and universities are recruited by the respective State Governments as per their own specific rules and regulations. State Governments are advised from time to time to fill up the vacant posts on a regular basis. The exercise to fill up the vacant posts of teachers in Kendriya Vidyalaya Schools is also carried out regularly.